

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF May 2026

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	8
					Counter Claim	1
					OMP (I) Comm	5
					OMP (COMM)	3
					Misc. DJ	4
					Execution (Comm)	2
					OMP(MISC) COMM	1
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	3
					OMP (I) (COMM)	9
					OMP (E) (COMM)	1
					OMP (COMM)	3
					EXECUTION	2
					M.EXECUTION	2
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	9
					OMP (I) Comm	9
					MISC DJ	3
					RBT	39
					Execution (Comm)	1
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	6
					EXECUTION (COMM)	3
					OMP (I) (COMM)	13
					MISC. DJ	1

5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	10
					OMP (COMM)+ ARB. A. COMM	1
					MISC. DJ + COUNTER CLAIM	2+1=3
					EXECUTION	5
					OMP (I) (COMM)	6
6	TIS HAZARI COURT	CENTRAL	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	12
7	TIS HAZARI COURT	CENTRAL	MS. REKHA DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	9
					OMP(I) COMM + OMP(COMM)	4
					EXECUTION	2
8	TIS HAZARI COURT	CENTRAL	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	9
					EXECUTION	8
					OMP (I) (COMM)	6
					OMP(COMM)	1
					OMP MISC. (COMM)	1
9	TIS HAZARI COURT	CENTRAL	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS (COMM)	8
					EXECUTION (COMM)	5
					OMP (I) (COMM)	9
					Mis DJ	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL	
11	TIS HAZARI COURT		SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	TOTAL CASES E-FILED IN THE MONTH AND RET	23
12	TIS HAZARI COURT		SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM)	13
					OMP(I)COMM	5

					EXECUTION (COMM)	5
					MISC EX	1
					EX COMM AWARD BY ARB COMM	2
					OMP (COMM.)	2
13	TIS HAZARI COURT		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM) + COUNTER CLAIM	11+ 10 RBT
					OMP(I) COMM	6
					EXECUTION / EX. AWARD BY ARBITRATOR	3
					MISC. DJ + MISC EX	1RBT
					OMP(COMM)	1
TOTAL						285
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	30
					OMP (I)	25
					OMP (comm)	0
					Arbtration Case	0
					Misc DJ	2
					Contempt Petition	0
					Execution	4
					M-Ex	0
					Ex Arb Comm	1
15			MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	15
					OMP COMM	0
					OMP I COMM	31
					EXECUTION COMM	10

				MISC DJ	3
16	WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	17
				OPM(I)/ARBITRATION/MISC COMM	32
				MISC DJ	7
				COUNTER CLAIM	0
				EXECUTION	6
17		SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	14
				Execution (comm)	7
				OMP (COMM)	2
				OMP (I) (COMM)	38
				ARB. A (COMM)	0
				MISC. DJ	2
18		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	13
				EX (COMM)	8
				OMP(I)(COMM)	30
				OMP(COMM)	-
				Contempt Petition	-
				MISC(DJ)	3
19		SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	22
				OMP(I)(COMM)	29
				EXECUTION (COMM) /M-EX	8
				EXE. COMM AWARD	2
				MISC DJ/ CIV DJ	1
TOTAL					362

20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	18
					TRADE MARK	5
					ARBITRATION U/S 9	3
					ARBITRATRATION U/S 34	12
					OTHER ARBITRATION CASES	9
					MISC. DJ/ COUNTER CLAIM	11
					EXECUTION(COMM)	7
21			SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	31
					EX(COMM)	9
					OMP (COMM)	7
					OMP (I) (COMM)	9
					OMP (MISC) / (COMM)	6
					OMP (T) / (COMM)	1
					MISC. DJ	3
22			MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	30
					SUIT FOR TRADEMARKS	2
					EXECUTION PETITION	9
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	10
					PETITION U/S 27 OF ARBITRATION & CONCILIATION ACT	1
					PETITION U/S 14/15 OF ARBITRATION & CONCILIATION ACT	1
					PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	2
					APPLICATION U/S 151 OF CPC	2
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	8
TOTAL						196
23	SAKET COURT	SOUTH	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	12
					EX. COMM.	3
					EX. COMM. AWARD	4

					OMP (I) COMM.	15
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	16
					EX. COMM.	1
				503	OMP (COMM)	2
					EX. COMM. AWARD	4
					OMP (I) COMM.	35
25			SH. SANDEEP YADAV	614	CS (COMM)	13
					EX. COMM.	2
					OMP (COMM)	1
					EX. COMM. AWARD	1
					OMP (I) COMM.	19
26			SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	12
					EX. COMM.	2
					EX. COMM. AWARD	3
					OMP (I) COMM.	18

27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	13
					EX. COMM.	3
					OMP COMM.	1
					EX. COMM. AWARD	1
					OMP (I) COMM.	25
TOTAL						206
28	SAKET COURT	SOUTH-EAST	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	18 BLOCK 1	COMMERCIAL	27
29	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	30
30	SAKET COURT		DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	SAKET COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	34
32	SAKET COURT		MS. NEELAM SINGH	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	23
33	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
34	SAKET COURT		SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	30	--	-
35	SAKET COURT		MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-11 EX-10-, MISC, DJ -01, OMP (COMM)-1, OMP (I)(COM)-3, ARBA -0, RTI -0	24
TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	16
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	18
					OMP(COMM-73)	1
					OMP MISC (COMM)	3
					ARB A COMM 79	1
TOTAL						39

38	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	16	
					OMP (COMM)	2	
					MISC. DJ	7	
					EXECUTION PETITON	3	
					EXECUTION (COMM) AWARD BY ARB. COMM.	12	
TOTAL						40	
39	KARKARDOOMA	SHAHDARA	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	57	CS(Comm)	15	
					EXECUTION	10	
					MISC.DJ CASE	3	
					OMP(I)(COMM)	0	
					OMP(COMM)	1	
					RESTORED/RBT	0	
40			MS. KIRAN BANSAL	56	CS(Comm)	12	
					56	EX COMM	8
					56	OMP COMM	0
					56	MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303	CS(Comm)	15	
					EXECUTION	7	
					MISC.DJ CASE	4	
					OMP(I)COMM	1	
42			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	15	
					OMP(COMM)	-	
					OMP(I) COMM	-	
					Ex	7	
					Misc Case	3	
					RBT/RESTORED	1	
					Transferred	-	
TOTAL						104	

43	ROHINI COURT	NORTH-WEST	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	758	CS(COMM)	52
					OMP	21
					CIVIL DJ	1
					MISC DJ	1
					EX	22
					COUNTER CLAIM/CONTEMP PETITION	4
44			SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	759	CS(COMM)	33
					OMP(Comm.)/OMP (I)(Comm.)	22
					MISC DJ/RTI	8
					EX	27
TOTAL						191
45	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	30
					OMP(Comm)& OMP (Comm)	136
					EXECUTION	18
					Misc. Application DJ	10
					Review Pet/ Cont.Pet/Counter Claim	0
46		NORTH	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)		CS(COMM.)	38
					OMP(Comm)& OMP (Comm)	127
					EXECUTION	17

				MISC DJ/ARB	6	
TOTAL					382	
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	26
					OMP (COM)	1
					OMP (I) (COMM.)	128
					EX COMM AWARD	8
48	DWARKA COURTS		SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	613	CS (COMM)	18
					OMP (COM)	1
					OMP (I) (COMM.)	133
					EX COMM AWARD	11
49	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	19
					OMP (COM)	2
					OMP (I) (COMM.)	122
					EX COMM AWARD	6
50	DWARKA COURTS		SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	21
					OMP (COM)	1
					OMP (I) (COMM.)	132
					EX COMM AWARD	4
TOTAL					633	
GRAND TOTAL					1919	